

Notifications and Orders

(69) Notification under Chandigarh Advertisement Control Order, 1954 - No. 1636-UTFI(1)-2002/4222. - In exercise of the powers conferred by the para 6 of the Chandigarh Advertisement Control Order, 1954,1, Karan Avtar Singh, Chief Administrator, Chandigarh hereby notify that there shall not be any hoarding/advertisement on tiny National Highway or Highway passing through the Union Territory, Chandigarh. In other areas, the display of advertisement skysign as per the said control Order of 1954 shall be permitted in accordance with the following conditions and at the following places :•—

(a) On partitioned divider railings on dual carriage system or one way traffic.

(b) On bus shelters abutting the main roads but ensuring that they do not obstruct and arc not hazardous to the running of the traffic. No Reflectors or reflecting material which would cause inconvenience or visual obstruction to the driver driving the vehicles shall be used.

(c) On public toilets or such other places considered appropriated, within permissible scope and restriction.

(d) Guide maps along with advertisements in Sectors/Colonies will be permitted on internal roads. The site map would not be overshadowed or rendered meaningless by the advertisements.

(e) Advertisement/Skysign of permissible size would be permitted only inside the Bus Stand or Railway Station and strictly within their boundary wall.

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